

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/204(KB)2021
IA(I.B.C)/1025(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	SUASTH HEALTH CARE FOUNDATION (FORMERLY KNOWN AS SUASTH HEALTH CARE INDIA LIMITED)
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Advocate] the respondent no.1 in I.A. No. 1025 of 2022
Ms. Shreya Choudhary, Advocate

Mr. Rajarshi Banerjee, Advocate] Respondent Nos. 6, 8 and 9 in I.A.(IB) No. 1025/KB/2022

Mr. Shaunak Mitra, Adv.] for R-3, 4, 5, 7, 10, & 11 in IA 1025 of 2022
Mr. S. Ganguli, Adv.

Mr. Rahul Auddy, Adv.] Chairman of Motoring Committee
Mr. A. Gooptu, Adv.

ORDER

1. IA(I.B.C)/1025(KB)2022:

- a. At request, a last chance is given to file rejoinder affidavit within a period of one week.
- b. List this matter on **20.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**